GOVERNMENT OF INDIA DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 1414 TO BE ANSWERED ON 20.09.2020

Welfare and Rehabilitation of Differently Abled Persons

1414. SHRI REBATI TRIPURA:

SHRI C.N. ANNADURAI:

SHRI GAJANAN KIRTIKAR:

SHRI GAUTHAM SIGAMANI PON:

SHRI DHANUSH M. KUMAR:

SHRI SELVAM G.:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the Schemes/Projects being implemented for the welfare and rehabilitation of persons with disabilities/physically and mentally challenged persons in the country especially in Tripura, Tamil Nadu and Maharashtra;
- (b) whether the Government has been successful in implementing schemes for the welfare of persons with disabilities/physically and mentally challenged persons;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has constituted a Committee to review the existing National Policy for Persons with Disabilities to bring it in consonance with the United Nations Convention on the Rights of Persons with Disabilities and if so, the details of the recommendation of the committee;
- (e) the action taken by the Government on the said recommendations; and
- (f) the other steps taken by the Government to provide special assistance in order to reduce the problems being faced by this section of the society?

ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) to (c) The Department has taken various steps for making the persons with disabilities/physically and mentally challenged persons self-reliant and running several schemes / projects through its National Institutes, National Trust, National Handicapped Finance and Development Corporation (NHFDC) and Artificial LimbsManufacturing Corporation of India (ALIMCO) as well as through State Governments / Autonomous Bodies/ Organizations / Institutes and Non-Government Organizations (NGOs) for welfare and rehabilitation of persons with disabilities including physically and mentally challenged persons throughout the country, including Tripura, Tamil Nadu and Maharashtra. Details of the beneficiaries and funds released under the major schemes implemented by the Government for Divyangjans are at Annexure.
- (d) and (e) The Government has constituted a committee to review the National Policy for Persons with Disabilities. Report of the Committee is awaited.

(f) The Government has enacted the Rights of Persons with Disabilities (RPwDs) Act, 2016 which provides various rights and entitlements of Persons with Disabilities (PwDs). The Act mandates the appropriated Government and local authorities to take measures to ensure that PwDs may enjoy their rights equally with others. Relief to the PwDs is a State subject by virtue of entry 9 of the State list of the Constitution of India. However, the Ministry supplements the efforts of the States/UTs for the welfare and rehabilitation of persons with disabilities/physically and mentally challenged persons through various schemes/programs mentioned in reply of part (a) to (c) above.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Admitted Unstarred Question. No. 1414 to be answered on 20.09.2020 regarding "Welfare and Rehabilitation of Differently Abled Persons":

Assistance to Disabled Persons for Purchase / Fitting of Aids and Appliances (ADIP): Under the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/appliances (ADIP Scheme), the funds are released to various Implementing Agencies viz., Artificial Limbs Manufacturing Corporation (ALIMCO)/ National Institutes/Composite Regional Centres(CRCs)/District Disability Centres/Indian Red Cross Societies/ Non Government Organizations etc. to assist the eligible persons with disabilities including physically and mentally challenged people throughout the country including Tripura, Tamil Nadu and Maharashtra for procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

State-wise details of funds utilized and number of beneficaries covered under various activities by implementing agencies during the three years and current year under ADIP Scheme:

S. No.	Name of the Stat e / UTs	2017	7-18	2018-	19	2019	9-20	The state of the s	0-21 .08.2020)
		Funds Utiliz e d (Rs.in Lakhs)	Number of Beneficiari es Covered		Number o f Benefici aries Cov ered	e	Number of Beneficiari es Covered	e	Beneficiari es Covered
1	Andhra Pradesh	420.16	5812	1030.66	11195	511.89	4536	115.18	823
2	Bihar	444.58	9049	829.93	13554	263.75	3836	71.97	793
3	Chhattisgarh	45.87	1588	18.76	324	264.10	3887	177.95	1605
4	Goa	54.68	989	51.05	838	1.80	40	4.60	1
5	Gujarat	2167.83	50687	1074.74	16835	632.45	21418	4.60	1
6	Haryana	452.96	7944	671.05	12519	1050.05	13018	36.85	352
7	Himachal Prades h	52.71	1372	78.57	2186	19.51	194	0	0
8	Jammu and Kash mir	167.81	3296	247.35	4456	108.27	1902	47.23	1569
9	Jharkhand	106.97	1604	259.41	4882	46.27	195	5.90	76
10	Karnataka	353.56	5713	687.48	9640	479.34	4022	35.48	296
11	Kerala	349.4	7788	410.40	5733	174.52	3018	29.04	374
12	Madhya Pradesh	979.23	14652	1241.07	15317	593.70	10792	284.19	1892
13	Maharashtra	1319.71	21337	2317.7	42305	2010.65	40516	63.55	112
14	Odisha	702.20	11864	341.25	6374	706.20	9107	55.64	668
15	Punjab	276.62	7788	1835.35	11685	623.76	15860	144.67	1194
16	Rajasthan	856.93	9904	1456.15	16874	1015.68	13310	15.66	188
17	Tamil Nadu	589.83	11377	708.02	16319	326.35	12382	50.82	536
18	Uttar Pradesh	1906.03	38749	3540.71	55460	4162.84	61179	156.8	796
19	Uttrakhand	290.25	6101	150.32	4222	138.83	3955	6.97	237
20	West Bengal	732.64	17602	1321.46	21384	535.72	14854	58.09	945
21	Andaman & Nico bar	20.41	570	33.61	948	6.21	114	0	0
22	Chandigarh	0.75	14	3.88	88	8.45	147	0	0

23	Dadra & Nagar H	1.63							
	aveli		85	0	0	16.02	306	0	0
24	Daman & Diu	6.94	64	4.26	74	0	0	11.86	115
25	Delhi	355.86	3366	607.66	6410	176.76	2424	60.94	623
26	Lakshadweep	11.22	266	4.89	101	0	0	0	0
27	Puducherry	7.12	298	40.90	681	32.80	513	0	0
28	Arunachal Prades h	28.48	439	46.76	881	17.28	256	0	0
29	Assam	884.02	21092	84.20	1051	576.78	11098	0.85	14
30	Manipur	162.47	2464	32.20	7	38.80	144	0	0
31	Meghalaya	8.19	164	146.58	3192	4.32	46	0	0
32	Mizoram	23.82	282	35.90	178	0	0	0	0
33	Nagaland	15.26	387	58.75	1258	20.24	255	0	0
34	Sikkim	22.99	523	19.09	377	15.09	248	0	0
35	Tripura	138.61	2326	202.07	5134	54.71	350	0	0
36	Telangna	444.17	5175	650.86	8383	533.73	2294	116.51	414
37	Ladakh	0	0	0	0	0	0	0	0
	Total	14401.91	272731	20243.04	300865	15166.87	256216	1555.35	13624

ii. Deendayal Disabled Rehabilitation Scheme (DDRS): The Department of Empowerment of Persons with Disabilities (Divyangjan) is implementing Central Sector schemes namely, Deendayal Disabled Rehabilitation Scheme (DDRS) under which financial assistance is provided to Non-Governmental Organizations (NGOs) running projects for the welfare of Persons with Disabilities (PwDs) including special school for mentally challenged people, aimed at enabling them to maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels for the welfare of Person with Disabilities (PwDs) and District Disability Rehabilitation Centres (DDRCs) under which financial assistance is provided to set up and operate DDRCs at District level.

State/UTs-wise Grant-in-aid released and number of beneficiaries covered including Tripura, Tamil Nadu and Maharashtra under DDRS including special school for mentally challenged people during the last three years and current year (Rs. in lakh):

S. No.	Name of the State	2017-18		20	2018-19		2019-20		2020-21 (As on 15.09.2020)	
		Amount	Beneficiaries	Amount	Beneficiaries	Amount	Beneficiaries	Amount	Beneficiaries	
1	Andhra Pradesh	1101.15	5635	1452.75	7268	2663.05	6187	605.32	2811	
2	Arunachal Pradesh	1.58	30	0	0	0	0	0	0	
3	Assam	88.98	249	90.86	469	124.72	603	44.61	119	
4	Bihar	80.58	406	43.87	323	23.67	53	0	0	
5	Chattisgarh	24.30	258	40.64	229	49.78	187	0	0	
6	Delhi	196.37	1329	29.62	369	32.65	501	65.97	254	
7	Goa	0.00	0	0.59	70	0	0	0	0	
8	Gujarat	54.75	680	97.44	762	131.96	864	5.96	21	
9	Haryana	119.50	945	130.74	935	154.81	512	93.54	290	
10	Himachal Pradesh	24.84	105	55.72	100	71.77	302	0	0	
11	Jammu & Kashmir	0.68	28	5.79	43	4.53	81	0	0	

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12	Jharkhand	0.00	0	1.59	0	10.39	64	0	0
13	Karnataka	83.86	866	86.05	675	41.31	339	0	0
14	Kerala	574.32	3170	584.86	3780	611.82	2112	321.68	1079
15	Madhya Pradesh	148.04	1320	162.96	1389	155.5	639	60.01	246
16	Maharashtra	321.64	1085	202.21	836	342.21	3036	149.1	1998
17	Manipur	448.30	1992	525.16	3209	974.01	2597	189.67	609
18	Meghalaya	23.21	485	54.32	645	32.59	443	26.88	155
19	Mizoram	9.44	42	19.88	153	33.9	168	0	0
20	Nagaland	0.00	0	2.49	30	2.48	30	0	0
21	Odisha	526.93	2822	732.76	3143	1001.05	3239	400.71	1861
22	Punjab	86.58	830	45.54	595	133.65	588	0	0
23	Rajasthan	188.63	1353	152.21	1780	261.6	1096	36.28	86
24	Tamil Nadu	216.42	1087	272.19	1368	191.9	786	182.52	686
25	Tripura	2.84	70	0.27	70	0	0	0	0
26	Uttar Pradesh	557.57	3874	760.28	4623	1018.59	4105	460.58	1673
27	Uttrakhand	26.52	248	28.65	320	84.07	197	14.06	66
28	West Bengal	384.90	1840	365.88	2417	335.46	3621	72.25	442
29	Telangana	685.37	4874	1014.16	5968	1646.76	5513	692.51	2306
30	Pudducherry	18.36	106	40.42	234	32.61	141	17.3	60
	Total	5995.66	35729	6999.90	41803.00	10166.84	38004	3438.95	14762

- **iii. Scholarship schemes for students with disabilities:** To support Students with Disabilities including physically and mentally challenged in the field of education, the Department is implementing umbrella scheme 'Scholarships for Students with Disabilities' which comprises of six components. The following are the components of umbrella scheme:
 - a. Pre-matric Scholarship for SwDs (For Class IX & X);
 - b. Post-matric Scholarships for SwDs (For Class XI to Post-graduate Degree/Diploma);
 - c. Scholarship for Top Class Education for SwDs (For Graduate and Post-Graduate Degree/Diploma in notified institutes of excellence in education);
 - d. National Overseas Scholarship (For Master's Degree/Ph. D. in Universities abroad);
 - e. National Fellowship for PwDs (For M.Phil and Ph.D in Indian Universities), and
 - f. Free Coaching for SwD (For recruitment examinations for Group A & B and entrence examinations for admission in technical and professional courses).

State-wise details of scholarship amount released and number of beneficiaries covered including Tripura, Tamil Nadu and Maharashtra during the last three years and current year

2017-18 2018-19				8-19	2019-20 2020-21 (as			n 15.09.202	
S.No.	State/Uts		(AmtRs. i				Rs. in Lakhs)		
		Number	Amount	Number	Amount	Number	Amount	Number	Amount
1	Andaman an d Nicobar	4	0.31	0	0.00	0	0.00	0.00	0.00
2	Andhra Prad esh	233	611.63	217	391.33	628	523.99	4.00	1.24
3	Arunachal Pr	2	0.25	8	2.18	0	0.00	0.00	0.00

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	Total	21206	5647.24	30369	8626.74	42972	11456.71	4655	1145.80
36	West Bengal	892	341.73	4722	971.07	485	218.21	227.00	75.86
35	h	2756	1124.70	5565	2559.43	18205	4572.74	100.00	43.47
34	Uttarakhand Uttar Prades	1	5.19	37	17.31	391	147.76	135.00	20.17
33	Tripura	192	37.60	81	23.02	159			2.74
32	Telangana - •	135		138	164.10	328			11.63
31	Tamil Nadu	1260		1506	359.32	1181		1969.00	400.96
30	Sikkim	13		3	0.37	1400	5.37	0.00	0.00
29	Rajasthan	725		1222	274.69	1567	395.50		9.16
28	Punjab	106		531	92.97	444	122.73		0.33
27	Puducherry	22		33	20.30	79			0.53
26	Odisha	2307	380.29	2076	488.28	3341	744.91	9.00	2.16
25	Nagaland	5	0.72	0	0.00	0			1.46
24	Mizoram	35		2	0.41	26	3.59	0.00	0.00
23	Meghalaya	27	4.88	9	1.75	0	0.00	0.00	0.00
22	Manipur	30	8.01	0	0.00	12	3.17	7.00	1.50
21	Maharashtra	93	260.76	863	298.45	1082	404.43	6.00	2.76
20	Madhya Prad esh	6422	642.02	5090	759.31	5429	904.05	69.00	16.90
19	Lakshadweep	0	0.00	0	0.00	0	0.00	0.00	0.00
18	Kerala	2415	263.93	2873	375.90	3669	548.25	35.00	5.65
17	Karnataka	1009	276.59	1686	481.13	1100		1200.00	340.64
16	Jharkhand	53		665	170.58	286	119.87	1.00	0.13
15	Jammu And Kashmir	400	111.46	229	130.05	206	100.56		48.07
14	Himachal Pra desh	144	31.72	94	35.86	142	38.26	2.00	16.91
13	Haryana	143	94.27	252	91.56	239	89.56	2.00	0.73
12	Gujarat	674	179.65	310	112.28	250	127.44	532.00	120.92
11	Goa	3	0.74	0	0.00	11	1.62	6.00	3.58
10	Delhi	395	184.79	338	223.70	476	199.45	1.00	5.13
9	Daman & Diu	4	0.43	0	0.00	0	0.00	0.00	0.00
8	Dadra & Nag ar Haveli	2	0.19	0	0.00	8	0.86	0.00	0.00
7	Chhattisgarh	275	48.78	417	71.04	344	68.06	4.00	1.25
6	Chandigarh	11	1.43	4	45.05	17	39.61	1.00	0.71
5	Bihar	410	228.41	1248	384.27	1771	655.74	41.00	11.21
4	Assam	8	27.00	150	81.02	1089	214.67	0.00	0.00

iv. National Action Plan or Skill Development Persons with Disabilities: The Department of Empowerment of Persons with Disabilities (DEPwD) launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) including physically and mentally challenged persons in March, 2015 under the umbrella scheme of SIPDA which is implemented across the country (including in the states of Tripura, Tamil Nadu

and Maharashtra) through which skilling of PwDs is conducted via a network of empanelled training partners (ETPs) comprising Government organizations (National Institutes/National Handicapped Finance and Development Corporation/Composite Regional Centre/Other Government Organisation) and Non-Governmental Organisations(NGOs).

State Wise details of financial assistance provided in the country including Tripura, Tamil Nadu and Maharashtra under NAP under SIPDA:

		2017	7-18	2018	2018-19		.9-20	202	2020-21	
			No. of Pw Ds who rec eived 1st I nstallment in 2017-1		No. of Pw Ds who rec eived 1st I nstallment in 2018-1		No. of PwDs who receiv ed 1st Instal Iment in 20	Funds rele	No. of Pw Ds who re eived 1st l nstallmen in 2020-2	
S.No		ased	8	sed	9	ased	19-20	ased	1	
1		1935086	120	1889372	165	О	0	0	О	
2	Arunachal P radesh	474596	0	0	0	0	0	0	0	
3	Assam	0	0	713174	120	0	0	0	0	
4	Bihar	0	0	0	0	0	0	0	0	
5	Chandigarh	346040	0	0	0	0	0	0	0	
6	Chhattisgar h	36077801	3690	0	0	1147621	201	0	0	
7	Goa	0	0	0	0	0	0	0	0	
8	Gujarat	1505807	500	7357484	0	0	0	0	0	
9	Haryana	5344060	390	603678		2252953	0	1840625	0	
10	Himachal Pr adesh		0	0		697006	0	0	0	
11	Jammu and Kashmir	4308498	0	0		0	0	0	0	
12	Jharkhand	0	0	0		0	0	0	0	
13	Karnataka	0	0	2999945	0	0	0	0	0	
14	Kerala	199478	20	0		0	0	0	0	
15	Madhya Pra desh	11782333	580	12195968		0	0	0	0	
16	Maharashtr a	7682008	3000	23368006	30	0	0	0	0	
17	Manipur	4303421	400	0		0	0	0	0	
18	Meghalaya	0	0	0		0	0	0	0	
19	Mizoram	0	0	0		0	0	0	0	
20	Nagaland	0	0	0		0	0	0	0	
21	New Delhi	38124673 1	32050	327602476	44380	174447	60	0	0	
22	Odisha	3834799	0	0	0	1958880	210	0	0	
23	Punjab	11113464	1000	0		0	0	64915	0	
24	Rajasthan	11139360	500	0		0	0	0	0	
25	Sikkim	0		5047015		0	0	0	0	
26	Tamil Nadu	40691071	3430	1783158	140	3024923	385	0	0	
27	Telangana	2401464	300	17387308	1585	0	0	0	0	
28	Tripura	0		0		0	0	0	0	

Tota		4	58210	420326998	47286	12449726	1434	1905540	0
		66140408							
36	Puducherry	0		0		0	0	0	0
35	Lakshwade ep	0		0		0	0	0	0
34	Daman and Diu	0		0		0	0	0	0
33	Dadar and Nagar Have li	0		0		0	0	0	0
32	Andaman a nd Nicobar Islands	0		0		0	0	0	0
31	West Benga		8960	13449751	480	3193896	578	0	0
30	Uttar Prade sh	35881417	3270	5929663	386	0	0	0	0
29	Uttarakhan d	0		0		0	0	o	0

v. Accessible India Campaign: The Department of Empowerment of Persons of Disabilities launched the Accessible India Campaign in December 2015 with the vision of creation of barrier free environment for independent and safe living of Persons with Disabilities. The Campaign is being implemented under 3 components namely the Accessible Built-Up Environment, Accessible Transportation System and Accessible ICT Eco-System.

Fund released to the States/UTs (including the States of Tripura, Tamil Nadu and Maharashtra) under Accessible India Campaign:

S.No.	State	No. of Buildings Identified	Total Amount Released (Rs. In Lakhs)
1	Andaman and Nicobar Islands	25	632.32
2	Andhra Pradesh	41	1436.33
3	Arunachal Pradesh	24	789.28
4	Assam	25	697.84
5	Bihar	28	925.15
6	Chattisgarh	58	2768.58
7	Chandigarh	44	415.38
8	Delhi	23	1393.78
9	Goa	31	444.63
10	Gujarat	52	114.37
11	Haryana	89	1394.79
12	Himachal Pradesh	22	439.47
13	Jammu and Kashmir	41	1995.30
14	Jharkhand	49	1166.85
15	Karnataka	50	2708.65
16	Kerala	51	429.98

17	Lakshadweep	58	0.00
18	Madhya Pradesh	100	973.51
19	Maharashtra	180	2490.77
20	Manipur	47	0.00
21	Meghalaya	24	2046.71
22	Mizoram	33	715.72
23	Nagaland	29	510.60
24	Odisha	50	1975.47
25	Puducherry	30	273.16
26	Punjab	20	1981.76
27	Rajasthan	88	3813.00
28	Sikkim	36	578.14
29	Tamil Nadu	49	1103.88
30	Telangana	19	919.24
31	Tripura	14	2625.05
32	Uttrakhand	26	538.50
33	Uttar Pradesh	140	4670.49
34	West Bengal	37	1394.73
Total		1662	44363.40

vi. National Handicapped Finance & Development Corporation Loan Scheme:- National Handicapped Finance and Development Corporation (NHFDC), a Public Sector Enterprise under the administrative control of Department of Empowerment of Persons with Disabilities (DEPwD), Ministry of Social Justice and Empowerment provides financial assistance in terms of loan to Persons with Disabilities for starting any activity contributing directly or indirectly in the income generation or helping Persons with Disabilities (PwDs) in their overall process of empowerment and higher education through implementing agencies throughout the country including Maharashtra.

The details of funds released and number of PwDs benefitted under the NHFDC loan scheme, State wise (including the States of Tripura, Tamil Nadu and Maharashtra):

(As on 16.09.2020)

S. No.	State/ UT	Amount Released Rs. in lakh	Beneficiaries Covered
1	Andhra Pradesh	4185.91	10924
2	Assam	362.06	478
3	Bihar	548.68	559
4	Chandigarh	114.33	472
5	Chattisgarh	8557.01	7451
6	Delhi	433.83	952
7	Goa	60.02	42
8	Gujarat	4231.79	7398

		113077.97	18791
32	Uttarakhand	1256.35	225
31	West Bengal	733.10	172
30	Uttar Pradesh	11769.93	1446
29	Tripura	797.36	71
28	Telangana	6.50	
27	Tamil Nadu	22525.52	6768
26	Sikkim	601.30	59
25	Rajasthan	6855.02	716
24	Punjab	1349.35	182
23	Puducherry	3004.20	469
22	Orissa	1245.82	264
21	Nagaland	243.62	50
20	Mizoram	54.25	17
19	Meghalaya	677.50	86
18	Maharashtra	14008.75	1541
17	Manipur	38.01	50
16	Madhya Pradesh	2475.28	390
15	Lakshadweep	114.56	14.
14	Kerala	6183.11	7034
13	Karnataka	1068.08	3360
12	Jharkhand	1135.23	1068
11	Jammu & Kashmir	3850.38	3870
10	Himachal Pradesh	4337.14	4483
9	Haryana	10253.98	15009